

(5)

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

Orders of the Tribunal @A. 22/94

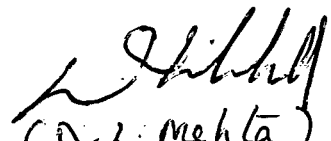
5.7.94

Mr. Vinod Chandra Lodha - Counsel for applicant
 Mr. K. N. Sharma - Counsel for respondent

Heard the learned Counsel for
 the parties and perused the records.
 We do not find any force in the
 application and the same is dismissed.

NOTED
 7/7/94


 (O.P. Sharma)
 MCA


 (D.L. Mehta)
 V.C.

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 Date 8.7.94

